BEFORE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLD. BENCH, ALLAHABAD

DATED :- ALLD. ON THIS 22 AND DAY OF JANEY (Y, OF

CORAM :- HON'BLE MR.D.S.BAWEJA, MEMBER(A)
HON'BLE MR.DVRSG DATTATREYULU, J.M.

C.C. NO. 84 OF 1996

IN

ORIGINAL APPLICATION NO. 860 OF 1994

U.C.Gupta aged about 46 years S/o
Late Shri Gopi Chand Gupta R/o
415, Sadar Bazar, Mathura at present
working as Junior Telecom Officer,
Telephone Exchange, Ferozabad.

Applicant

C / A :- Shri Rakesh Varma, Advocate

Versus

Shri M.A.Chowdappa, Chief General Manager (Telecom), U.P.Circle (West), Dehradun.

Respondent

C / R :- Shri N.B.Singh, Advoate

IN

O.A.NO. 860 OF 1994

U.C.Gupta aged about 46 years S/o Late shri Gopi Chand Gupta R/o 415, Sadar Bazar, Mathura at present working as Junior Telecom Officer, Telephone Exchange, Ferozabad.

Applicant

Versus

- Union of India through Secretary, Ministry of Telecom, New Delhi.
- 2) The Director General, Tele-Communication Deptt., Sanchar Bhavan, New Delhi.
- Chief General Manager, Telecom, Lucknow.

.... Respondent

(By Hon'ble Mr.D.S.Baweja, A.M.)

This contempt application has been filed

alleging non-compliance of the order dated 14-02-96 in O.A.No. 860 of 1994. As per the order, direction was given to the respondents to complete the disciplinary proceeding against the applicant.

- 2. Notices were issued to the respondents. C.A and R.A. has been exchanged. The respondents have submitted that the enquiry has since now been completed. This has been confirmed by the applicant. A M.A.No. 3133 of 97 has also been filed by the applicant making a prayer that the Contempt Application may be dismissed.
- 3. Since the compliance of the order has already been done, the Contempt Aplication be dismissed. The Contempt notices issued are discharged.

MEMBER(J)

MEMBER (A)

/rsd/